



**APPELLATE TRIBUNAL FOR ELECTRICITY**  
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**OFFICE CIRCULAR**

Government of India, Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) vide O.M. No. 12/2/2016-JCA-2 dated 21<sup>st</sup> March, 2016 had declared 14<sup>th</sup> April, 2016 (Thursday), as a closed holiday on account of the Birthday of Dr. B. R. Ambedkar for all Central Government Offices including Industrial Establishments throughout India. In view of the above-said notification, Hon'ble Chairperson had declared 14<sup>th</sup> April, 2016 as holiday in APTEL also vide order dated 08.04.2016.

Accordingly, Hon'ble Chairperson has ordered that 1<sup>st</sup> October, 2016 (Saturday) shall be '**Working Day**' in Appellate Tribunal for Electricity in lieu of the holiday declared on 14<sup>th</sup> April, 2016 on account of the birthday of Dr. B. R. Ambedkar.

This issues with the approval of Hon'ble Chairperson, APTEL

**(Dr.Ashu Sanjeev Tinjan)**  
**Registrar, APTEL**

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